- (a) whether it is a fact that the Central Government employees working in Vigyan Bhawan in connection with the 'UNCTAD are getting a special allowance of 25% to 33% but the same is not being paid to the employees of Posts and Telegraphs Department working there; and'
- (b) if so, what are the reasons for such discrimination?

संसद-कार्य तथा संचार विभागों में राज्य मंत्री (श्री श्राई० के० गुजराल): (क) जी नहीं विज्ञान भवन में श्रंकटाड के प्रसंग में काम करने वाले केन्द्रीय सरकार के कमंचारियों को ये भत्ते नहीं मिलते, ये भत्ते विज्ञान भवन में या दिल्ली में अन्यत्र श्रंकटाड संगठन में काम करने वाले केवल उन्हीं कमंचारियों को मिलते हैं जिनकी वहां प्रतिनिय्वित की गई है।

(स) बेतन-मानों के अनुसार 25 प्रतिशत से 33-1/3 प्रतिशत तक की दर पर विशेष बेतन केवल उन्हीं कर्मचारियों को दिया गया है जो कि अंकटाड-II संगठन, वाणिज्य मंत्रालय में काम करते हैं। चूंकि वहां काम करने वाले डाक-तार कर्मचारियों की अंकटाड-II संगठन में प्रतिनियुक्ति नहीं हुई है, अत: उन्हें विशेष बेतन नहीं दिया गया।

t[THE MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No, Sir. Central Government employees working in Vigyan Bhawan in connection with the UNCTAD are not getting these allowances, except those on deputation to the Organisation of UNCTAD whether in Vigyan Bhawan or elsewhere in Delhi.

(b) Special pay at the rate of 25 per cent, to 33-1/3 per cent, according to pay scale has been granted only to

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the members of staff working in the Organisation for UNCTAD-II, Ministry of Commerce. As the P. & T. staff working there are not on deputation to the UNCTAD-II Organisation, they have not been granted special pay].

ELECTRIFICATION OP B.D.O. OFFICE AT HARISHCHANDRAPUR

*765. SHRI RAMPRASANNA RAY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether internal wiring for electrification of the Administrative Building and the Staff Quarters of Harish chandrapur No. 1 Block Development Office, (West Bengal) was completed as long ago as 1961;
 - (b) if so, at what cost;
- (c) whether electric connection has since been provided to these buildings;
 - (d) if not, why not; and
- (e) the time by when the connection will be provided?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) to (e) The information called for from the Government of West Bengal is awaited and will be placed on the Table of the House on receipt.

भध्य प्रदेश में कृषि विस्तार केन्द्र केन्द्

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश में एक कृषि विस्तार केन्द्र की स्थापना का प्रश्न केन्द्रीय सरकार के विचाराधीन है; और

(स) यदि हां, तो इसके कब तक स्थापित हो जाने की संभावना है ?

[AGRICULTURAL EXTENSION CENTRE IN MADHYA PRADESH

*766. SHRI CHAKRAPANI SHUKLA:

SHRI NAND KISHORE BHATT:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether the question of setting up of an Agricultural Extension Centre in Madhya Pradesh is under the consideration of the Central Government; and
- (b) if so, the time by when it is likely to be set up?]

खाद्य, कृषि, सामदायिक विकास तथा सह-कारिता मन्त्रालय में राज्य मन्त्री (श्री ग्रन्नासाहेब शिन्दे): (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

tfTHE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHIDE): (a) No Sir.

(b) Does not arise].

UNLOADING OF FOODGRAINS AT KANDLA PORT

*767. DR. B. N. ANTANI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) the expenditure involved in movement of foodgrains by Railways and unloading from steamer at Kandla Port when the work was being done
 - t[1 English translation.

by contract; and what is the cost today when this work is being done departmentally;

- (b) what was the quantity of wastage previously and now;
- (c) whether frequent complaints are received about shortage of fertiliser shipped by steamer at Kandla Port;
- (d) the strength of staff employed for this work at Kandla; and
- (e) what is the result of complaints received against local officers of the Pood Department for delays in payment to those who had sold goods and for other irregularities?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Only operations connected with the clearance of foodgrains from the port have been departmentalised at Kandla. In respect of this item of work the cost per tonne prior to departmentalisation was Rs. 3-24 and thereafter Rs. 3-41. The operations relating to unloading of foodgrains from the steamers have not been departmentalised. departmentalisation has not affected movement of foodgrains by the Railways from this port or the Railway freight payable.

- (b) Negligible. Figures regarding quantities involved are available.
 - (c) No, Sir.
- (d) 2308 workers and about IOO other staff are employed on depart mental operations at Kandla.
- (e) Some complaints regarding delay in payments of bills relating to supplies of furniture, stationery and niriag of fans had been received. These were on account of some procedural delays which have since been settled.